NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 83/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Shakti Solvex & General Mills Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

MR. Amit S. Chadha (Sr. Adv) Respondent

MR. Alok Kr. Agganwal

Gravear Tanwan

Ninanjan Grupta

Rajush

Mr. Hemant Sharma

Jalus Schillener Allih

2. Ms. Aishwarya Mishre

ORDER

Annual Returns and the Balance Sheets have been placed on record by the respondents. Copies of the same have been supplied to the petitioner.

Contd/-....

- 2. Argument on the point of date for valuation has been addressed by both the parties as the petitioner is willing to exit given the fair valuation of his holding, for the purpose of valuation of the assets of the Respondent Company, it would be expedient to have a consensus on the appointment of the valuer. Both parties may file the names of independent valuers for assistance of this Bench.
- To come up for further consideration on 08.08.2016 at 2.00 p.m.

(Ina Malhotra)

Member Judicial

(R. Varadharajan)

Member Judicial